

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.07.2021 (TUESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 512 of 2021	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	Himanshu Satija	Himanshu Yadav
<b>3.</b>	Comp. App. (AT) (Ins) No. 520 of 2021	PNB Housing Finance Ltd. Vs. Vipul Ltd. (Through Mr. Ravi Sethia Interim Resolution Professional) & Ors.	Parth Bhatia	
<b>4.</b>	Comp. App. (AT) No. 79 of 2021	Prakash Singh Negi Vs. Vishal Sharma & Ors.	Mayank Wadhwa	

### **For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 788 of 2020	Vijender Goel Vs. VMA Chemicals Pvt. Ltd.	Sanjay Kr. Maria	R.P. Singh Prabhat Kumar
<b>6.</b>	Comp. App. (AT) (Ins) No. 159 of 2021	Nimitaya Infotech Pvt. Ltd. And Ors. Vs. COX & Kings Ltd. Through its Resolution Professional Ashutosh Agarwala	R.K.Gupta	Nirman Sharma-RP Bency Ramakrishnan Pulkitesh Dutt Tiwari-R1
<b>7.</b>	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	G.P. Madaan Aditya Madaan-R1 Sumit Sharma

8.	Comp. App. (AT) (Ins) No. 312 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.  <b>With</b>	Ajay Kohli	Nazia Parveen Shivkrit Rai Rajshree Chaudhary Birendra Singh Rawat Abhishek Chand-R1
9.	Comp. App. (AT) (Ins) No. 313 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	Vardhman Kaushik Azeem Samuel Nishant Gautam Dhruv Joshi Abhishek Chand Birander Singh-R1
10.	Comp. App. (AT) (Ins) No. 444 of 2021	Sunil Kumar Agrawal Resolution Professional KPG International Pvt. Ltd. Vs. Committee of Creditors, KPG International Pvt. Ltd.	Manoj Kumar Garg	

#### For Hearing

11.	Comp. App. (AT) (Ins) No. 349 of 2020  <b>Part Heard</b>	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr.  <b>With</b>	Shruti Munjal	Sripriya Kumar- IRP Vijaya Kumar-R1 Gautam Shivshankar-R2
12.	Comp. App. (AT) (Ins) No. 765 of 2020  <b>Part Heard</b>	P R Venkatesh Vs. Sripriya Kumar & Ors.	Goutham Shivshankar	Vijaykumar Sripriya Kumar-IRP
13.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra Dhiraj Mhetre Akash Singh
14.	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
15.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2

#### For Directions - to Settle Date

16.	Comp. App. (AT) (Ins) No. 968 of 2020	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan Garima Bajaj
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17.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	Pranjit Bhattacharya- R1 Abhishek Nanda-R4
18.	Comp. App. (AT) (Ins) No. 190 of 2021	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd.	Rajanish Thukral	Udit Mendiratta Nikhil Kumar Singh
19.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP
20.	Comp. App. (AT) (Ins) No. 264 of 2021	Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd.	Naveen Kumar	Pankaj Jain
21.	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain	
22.	Comp. App. (AT) (Ins) No. 329 of 2021	JMC Projects (India) Ltd. Vs. The Indure Pvt. Ltd.	Vikas Mishra	Kumar Aditya Varun Gupta
23.	Comp. App. (AT) (Ins) No. 452 of 2021	Mukund Choudhary & Anr. Vs. Subhash Kumar Kundra	Heena George	
24.	Comp. App. (AT) No. 119 of 2020	Vivek Mudgil Vs. Eninov Systems Pvt. Ltd. & Anr.	Deeptakriti Verma	Sarvapriya Makkar Harsh Sethi-R2
25.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	Varun Sharma-R1 to R6 Ranbir Singh
26.	Comp. App. (AT) No. 33 of 2021	Jatinder Singh & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana	CS Souarabh Gupta	Gopal Singh Parth Semwal

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar